

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 317 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021

Name of the Company:

Pankaj Harilal Valia
Personal Guarantor to UIC Corporation Pvt Ltd
& Ors

Section:


94 of the Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Applicant.

Matter pertains to Personal Guarantor and issue whether Personal Guarantor can
invoke IBC is still pending before Hon'ble Supreme Court, hence, matter stands
adjourned to 05.05.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 24th day of March, 2021

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